

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 198 OF 2017 &
IA NO. 971 OF 2017**

Dated: 15th October, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. Ravindra Kumar Verma, Technical Member**

In the matter of:

Association of DVC HT Consumers of Jharkhand ...Appellant(s)

Vs.

**Jharkhand State Electricity Regulatory ...Respondent(s)
Commission & Anr.**

Counsel for the Appellant(s) : Mr.Gaurav Dudeja

Counsel for the Respondent(s) : Mr.Farrukh Rasheed for R-1

Ms. Anushree Bardhan

Mr. Shubham Arya for R-2

ORDER

List the matter for hearing on **13.02.2020.**

**(Ravindra Kumar Verma)
Technical Member**

**(Justice Manjula Chellur)
Chairperson**

mk/pk